

- (ii) Enforcement of the various provisions of the Hazardous Wastes Rules by the State Governments.
- (iii) Prohibition on the import of hazardous wastes containing arsenic, cyanide and mercury.
- (iv) Training and awareness programmes.

(a) the number of handicapped persons registered in the Employment Exchanges from 1990 to 1996; and

(b) the number of handicapped persons appointed in the Government offices in different States during the said period ;

[Translation]

**Vacancies for Handicapped Persons**

1621. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of WELFARE be pleased to state :

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Information received from the Ministry of Labour (DGE&T) is given in the Statement.

**Statement**

*Number of Registrations and Placements made by the Employment Exchanges in the country in respect of Physically Handicapped Persons each year during the period 1990-95 together with their number on Live Register*

Year	Registrations made during the year	No. of Placements made during the year in						Total	No. on Live Register at the end of the year
		Central Govt.	Union Territory	State Govt.	Quasi Govt./ Govt. Estts./ Public Sector Undertakings	Local Bodies	Pvt. Estts.		
1	2	3	4	5	6	7	8	9	10
1990	43089	554	84	2276	555	249	221	3939	295846
1991	42074	770	77	2474	688	288	302	4599	313393
1992	44705	544	66	2156	626	304	610	4306	323220
1993	49330	279	52	2599	627	252	642	4451	337602
1994	43732	364	13	2784	463	224	637	4485	340304
1995	48317	324	47	2033	366	218	718	3706	352743

- Note: 1. Data includes information in respect of Spl. employment exchanges for Physically Handicapped.
2. Includes information in respect of Blind, Deaf & Dumb, Orthopaedics, Respiratory disorders and Negative Leprosy persons.

[English]

**Terrorists and Disruptive Activities (Prevention) Act, 1987**

1622. SHRI KESHAB MAHANTA :  
DR. ARUN KUMAR SARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether promulgation of Terrorists and Disruptive Activities (Prevention) Act, 1987 in Tripura keeping in view the tension and violence prevailing in the State is under active consideration of the Government;

(b) if so, the details thereof;

(c) the number of persons who lost their lives in these incidents in Tripura during the last six months; and

(d) the steps taken/being taken to curb such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No, Sir.

(b) Does not arise.

(c) Against 176 persons killed during 1996, 89 persons have been killed during the current year upto 24 February, 1997.

(d) A series of steps have been taken to curb such incidents which include review of the situation from time to time, improved coordination of counter-insurgency operations and sharing of intelligence, induction of additional units of the Central Para-Military Forces and the Army, strengthening of the State Police Force, sanction of India Reserve